

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: **ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD** – Training Programmes – Nomination of 31 Senior Civil Judges of the States of Telangana and Andhra Pradesh to undergo XV Specialized Course for a period of two weeks from 17.09.2016 to 01.10.2016 at Andhra Pradesh Judicial Academy, Secunderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.588/2016/APJA-Sec'bad, dated 31.08.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.NO. 6666/2016-B.SPL. DATED: 09.09.2016

The High Court is pleased to pass the following orders:

The following 31 Senior Civil Judges working in the States of Telangana and Andhra Pradesh, mentioned in Column No.2, are hereby nominated to undergo XV Specialized Course for a period of two weeks from 17.09.2016 (Saturday) to 01.10.2016 (Saturday) at Andhra Pradesh Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their posts to the officers mentioned in Column No.3 of the corresponding row, and proceed to attend the said Course and report at the Academy on 17.09.2016 (Saturday) at 8.30 a.m.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri P.David, Senior Civil Judge, Tadepalligudem, West Godavari District.	Senior Civil Judge, Tanuku, West Godavari District.
2.	Smt. Y.Hemalatha, Prl. Senior Civil Judge, Ongole, Prakasam District.	Secretary, District Legal Services Authority, Prakasam at Ongole.
3.	Sri G.Ramagopal, Prl. Senior Civil Judge, Tirupathi. (The officer is directed to handover charge of his post and also the post of Senior Civil Judge, Srikalahasthi, which post he is holding full additional charge)	Addl. Senior Civil Judge, Tirupathi, Chittoor District.
4.	Sri R.Tirupathi, III Addl. Chief Metropolitan Magistrate, Hyderabad.	IV Addl. Chief Metropolitan Magistrate, Hyderabad.
5.	Sri B.Ganeswara Rao, Secretary, District Legal Services Authority, Adilabad. (The officer is directed to handover charge of his post and also the posts of Senior Civil Judge, Adilabad and Senior Civil Judge, Nirmal, which posts he is holding full additional charge)	Senior Civil Judge, Mancherial, Adilabad District.
6.	Sri K.Sudarshan, XXII Addl. Chief Metropolitan Magistrate, Hyderabad. (The officer is directed to handover charge of his post and also the post of X Addl. Chief Metropolitan Magistrate, Secunderabad, which post he is holding full additional charge)	XVII Addl. Chief Metropolitan Magistrate, Hyderabad.

7.	Ms. S.Sree Lakshmi, Senior Civil Judge, Chirala, Prakasam District.	Senior Civil Judge, Parchur, Prakasam District.
8.	Sri K.Rama Srinivasa Rao, Senior Civil Judge, Narsipatnam, Visakhapatnam District.	Addl. Senior Civil Judge, Anakapalle, Visakhapatnam District.
9.	Smt. V.A.L.Satyavathi, Secretary, District Legal Services Authority, Khammam.	Senior Civil Judge, Khammam.
10.	Smt. S.N.Sreedevi, Senior Civil Judge, Jangaon, Warangal District.	II Addl. Senior Civil Judge, Warangal.
11.	Sri K.Bhavani Prasad, Senior Civil Judge, Bhongir, Nalgonda District.	Secretary, District Legal Services Authority, Nalgonda.
12.	Smt. N.Santhi, Senior Civil Judge, Kavali, Nellore District.	Secretary, District Legal Services Authority, Nellore.
13.	Smt. K.Radha Ratnam, Addl. Senior Civil Judge, Tenali, Guntur District. (The officer is directed to handover charge of her post and also the post of Prl. Senior Civil Judge, Tenali, which post she is holding full additional charge)	I Addl. Senior Civil Judge, Guntur.
14.	Sri V.Srinivasulu, Addl. Senior Civil Judge, Ananthapuram. (The officer is directed to handover charge of his post and also the post of Senior Civil Judge, Gooty, which post he is holding full additional charge)	Prl. Senior Civil Judge, Ananthapuram.
15.	Sri O.Venkata Nageswara Rao, Prl. Senior Civil Judge, Guntur. (The officer is directed to handover charge of his post and also the post of Senior Civil Judge, Mangalagiri, which post he is holding full additional charge)	Secretary, District Legal Services Authority, Guntur.
16.	Smt. P.Kamala Devi, IV Addl. Senior Civil Judge, Guntur. (The officer is directed to handover charge of her post and also the post of III Addl. Senior Civil Judge (Fast Track Court), Guntur, which post she is holding full additional charge)	II Addl. Senior Civil Judge (Fast Track Court), Guntur.
17.	Sri Huzaib Ahmed Khan, VII Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.	II Addl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
18.	Smt. A.Lakshmi, Addl. Senior Civil Judge, Narasaraopet, Guntur District.	Prl. Senior Civil Judge, Narasaraopet, Guntur District.
19.	Sri T.Venkata Subba Rao, Prl. Senior Civil Judge, Nellore.	I Addl. Senior Civil Judge, Nellore.
20.	Sri N.Naga Raju, I Addl. Senior Civil Judge, Kakinada, East Godavari District.	Prl. Senior Civil Judge, Kakinada, East Godavari District.

21.	Sri D.Viswanadham, Senior Civil Judge, Yellamanchili, Visakhapatnam District.	Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District.
22.	Smt. G.Pratibha Devi, Deputy Director, A.P. Judicial Academy, Secunderabad.	Senior Faculty Member-II, A.P. Judicial Academy, Secunderabad.
23.	Smt. M.Kanaka Durga, Secretary, District Legal Services Authority, Medak at Sangareddy.	Senior Civil Judge, Sangareddy, Medak District.
24.	Sri K.Venkatalakshmi Harinath, I Addl. Chief Metropolitan Magistrate, Visakhapatnam. (The officer is directed to handover charge of his post and also the post of Chief Metropolitan Magistrate, Visakhapatnam, which post he is holding full additional charge)	II Addl. Chief Metropolitan Magistrate (Juvenile Court), Visakhapatnam.
25.	Sri D.Ravindra Sharma, III Addl. Senior Civil Judge (Fast Track Court), L.B.Nagar, Rangareddy District. (The officer is directed to handover charge of his post and also the posts of Senior Civil Judge, Medchal and VI Addl. Senior Civil Judge (Fast Track Court), Medchal, which posts he is holding full additional charge)	Secretary, District Legal Services Authority, Rangareddy District at L.B.Nagar.
26.	Smt. P.Lakshmi Sarada, Senior Civil Judge, Puttur, Chittoor District.	Addl. Senior Civil Judge, Tirupathi, Chittoor District.
27.	Sri R.V.V.S.Murali Krishna, Prl. Senior Civil Judge, Chittoor. (The officer is directed to handover charge of his post and also the post of Senior Civil Judge, Piler, which post he is holding full additional charge)	Addl. Senior Civil Judge, Chittoor.
28.	Sri V.Srinivasa Sivaram, Administrative Officer, A.P. State Legal Services Authority, Hyderabad.	Get himself relieved.
29.	Sri P.Rajendra Prasad, Addl. Senior Civil Judge, Srikakulam.	Secretary, District Legal Services Authority, Srikakulam.
30.	Sri G.S.Ramesh Kumar, XIV Addl. Chief Metropolitan Magistrate, Hyderabad. (The officer is directed to handover charge of his post and also the post of VII Addl. Chief Metropolitan Magistrate, Hyderabad, which post he is holding full additional charge)	XIII Addl. Chief Metropolitan Magistrate (Mahila Court), Hyderabad.
31.	Sri G.Chakrapani, II Addl. Senior Civil Judge, Visakhapatnam. (The officer is directed to handover charge of his post and also the posts of VII Addl. Senior Civil Judge, Visakhapatnam and IV Addl. Senior Civil Judge (FTC), Visakhapatnam, which posts he is holding full additional charge)	Secretary, District Legal Services Authority, Visakhapatnam.

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The Officers mentioned in Column No.3, will be in full additional charge of the post mentioned in corresponding Column No.2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 17.09.2016 to 01.10.2016 at Andhra Pradesh Judicial Academy, Secunderabad.

On return from the above said course, the officers mentioned in Column No.2 will rejoin duty in their respective posts.

NOTE: The copy of this Proceedings downloaded from the High Court's Website <http://hc.tap.nic.in> is valid for relieving and reporting to training at Andhra Pradesh Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The officers.
2. The Incharge officers.
3. The Director, A.P. Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned for placing the proceedings in the High Court's website).
7. The Pay and Accounts Officer, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Khammam, Medak at Sangareddy, Nalgonda, Nellore, Prakasam at Ongole, Rangareddy District at L.B.Nagar, Srikakulam, Visakhapatnam, Warangal and West Godavari at Eluru.
9. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Ananthapuram, Chittoor, East Godavari at Rajahmundry, Guntur, Khammam, Medak at Sangareddy, Nalgonda, Nellore, Prakasam at Ongole, Rangareddy District at Nampally Exhibition Grounds Hyderabad, Srikakulam, Visakhapatnam, Warangal and West Godavari at Eluru.
10. **THE SECTION OFFICERS:** Special Officers Section, Vigilance Cell, E.Section, Work Review Cell, O.P. Cell, D.Budget, B-Section and Computer Section, High Court of Judicature at Hyderabad.

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